

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAACA LAKSHMI): (a) to (c) Allocation of Public Distribution System (PDS) Kerosene to States/Union Territories (UTs) is being made on the basis of subsisting allocations which are broadly revised taking into consideration change in coverage of LPG/PNG, national average of per capita allocation of PDS kerosene for States/UTs (other than States in the North East, island territories and J and K in view of the logistic constraints). Further, such quantity of the quota that remained unlifted by the States/UTs within the stipulated period is reduced from the allocation for the following year in all the cases.

(d) and (e) As on 01.02.2013, there are 1459.90 lakhs LPG connections and 21.53 lakhs PNG connections in the country out of which 11.11 lakhs LPG connections have been blocked.

(f) and (g) The National Council for Applied Economic Research (NCAER) in its report has estimated the total leakage/diversion of kerosene meant for distribution under PDS at 38.6%.

Curtailment in kerosene quota

†2460. SHRI RAGHUNANDAN SHARMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the quota of PDS kerosene for the States has been substantially curtailed;

(b) if so, the details thereof, State-wise including Madhya Pradesh in particular for the last three years;

(c) the reasons for curtailing this quota, State-wise; and

(d) the alternative arrangements being made in respect of each State by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAACA LAKSHMI): (a) to (c) Quota of PDS Kerosene in respect of various States/UTs including Madhya Pradesh has been rationalized based on factors, such as increase in Domestic LPG/PNG connections, non-lifting of PDS Kerosene quota by the concerned States/UTs and a cap on the per capita PDS Kerosene allocation for non-LPG and non-PNG population.

† Original notice of the question was received in Hindi.

States/UTs-wise details of the PDS Kerosene quota in respect of States/UTs for the last three years and current year *i.e.* 2009-10, 2010-11, 2011-12 and 2012-13 is given in the Statement (*See* below).

(d) States/UTs can draw one month quota of PDS Kerosene at non-subsidized rates during each financial year *w.e.f.* 2012-13 for special needs. There is also increase in Domestic LPG/PNG connections.

Statement

State/UT-wise PDS SKO allocation (in kl) during 2009-10 to 2012-13

Sl.No.	Name of States/UTs	2012-13	2011-12	2010-11	2009-10
1.	Andaman and Nicobar Islands	7236	7248	7248	7272
2.	Andhra Pradesh	465996	530808	595800	664476
3.	Arunachal Pradesh	11556	11628	11736	11783
4.	Assam	328152	330708	331176	331392
5.	Bihar	817212	820320	824760	827265
6.	Chandigarh	3960	7332	9168	9227
7.	Chhattisgarh	186240	186600	186972	187382
8.	Dadra and Nagar Haveli	2280	2484	3036	3579
9.	Daman and Diu	912	2016	2328	2663
10.	Delhi	53904	61380	138900	173777
11.	Goa	5460	19776	22680	24684
12.	Gujarat	673584	673584	920556	954329
13.	Haryana	95076	157260	172632	186107
14.	Himachal Pradesh	25140	32472	40260	58424
15.	Jammu and Kashmir	94698	95082	95082	96794
16.	Jharkhand	269988	270276	270852	271089
17.	Karnataka	522888	539544	562812	592822
18.	Kerala	125196	197124	225096	277959

Sl.No.	Name of States/UTs	2012-13	2011-12	2010-11	2009-10
19.	Lakshadweep	1008	1020	1020	1022
20.	Madhya Pradesh	625980	626412	626412	626881
21.	Maharashtra	945720	1258812	1564176	1640416
22.	Manipur	25344	25344	25344	25370
23.	Meghalaya	25944	26064	26136	26162
24.	Mizoram	7836	7836	7920	7942
25.	Nagaland	17100	17100	17100	17113
26.	Odisha	399768	400944	403140	403919
27.	Puducherry	4668	10440	15732	15740
28.	Punjab	103884	272556	285396	301590
29.	Rajasthan	510960	511404	511644	511984
30.	Sikkim	6348	6588	6600	7153
31.	Tamil Nadu	482244	551352	633648	717580
32.	Tripura	39180	39264	39300	39501
33.	Uttar Pradesh	1592148	1592700	1593768	1594413
34.	Uttarakhand	37932	107520	111060	115451
35.	West Bengal	964464	964728	965388	965724
TOTAL ALLOCATION		9480006	10365726	11254878	11698985

Selling price of gas from motor vehicles

†2461. SHRI RAM JETHMALANI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that gas is being sold to the consumers for using it

† Original notice of the question was received in Hindi.